

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 20-08-2026

CORAM

THE HONOURABLE MR.JUSTICE V. LAKSHMINARAYANAN

WP CrI.No.1934 of 2026

and

WPMP.CrI.No.702 of 2026

1. Dravidar Kazhagam

Rep by its Vice President, Kali.Poongundran,
Male / aged 87 years, Having Office at 84/1,
Periyar Thidal, EVK Sampath Salai, Vepery,
Chennai 600 007.

Petitioner(s)

Vs

1. The Director General of police
O/o. The Director General of Police, Dr.
Radhakrishnan Salai, Mylapore,
Chennai 600 004.

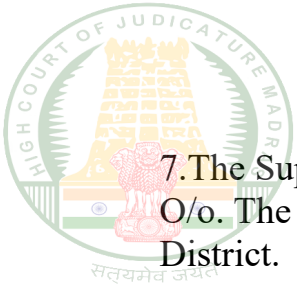
2.The Commissioner of Police
O/o. The Commissioner of Police,
Vepery, Chennai.

3.The Commissioner of Police
O/o. The Commissioner of Police,
Tiruppur District.

4.The Superintendent of Police
O/o. The Superintendent of Police,
Villupuram District.

5.The Superintendent of Police
O/o. The Superintendent of Police,
Thiruvarur District.

6.The Superintendent of Police
O/o. The Superintendent of Police,
Thiruvannamalai District.



7.The Superintendent of Police
O/o. The Superintendent of Police, Tenkasi
District.

8.The Assistant Commissioner of Police
O/o. The Assistant Commissioner of Police,
K.V.R. Nagar, Circle, Tiruppur District.

9.The Deputy Superintendent of Police
O/o.The Assistant Commissioner of Police
Avinashi Circle, Tiruppur District.

10.The Deputy Superintendent of Police
O/o. The Deputy Superintendent of Police,
Alankulam Circle, Tenkasi District.

11.The Deputy Superintendent of Police
O/o. The Deputy Superintendent of Police,
Rural Circle, Thoothukudi District.

12.The Inspector of Police
G-1, Vepery Police Station, Law and Order,
Vepery, Chennai.

13.The Inspector of Police
R-8, Vadapalani Police Station, Law and
Order, Chennai.

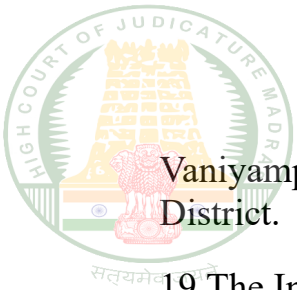
14.The Inspector of Police
Arani Town Police Station, Arani Taluk,
Thiruvannamalai District.

15.The Inspector of Police
Town Police Station, Thiruvannamalai Post
and District.

16.The Inspector of Police
Kalambur Police Station, Thiruvannamalai
District.

17.The Inspector of Police
Polur Police Station, Thiruvannamalai District.

18.The Inspector of Police



Vaniyampodi Town Police Station, Tirupattur
District.

19.The Inspector of Police
Tindivanam Police Station, Villupuram
District.

20.The Inspector of Police
Vellore North Law and Order Police Station,
Vellore District.

21.The Inspector of Police
Gudiyatham Town Police Station, Vellore
District.

22.The Inspector of Police
Thalaiyamangalam Police Station, Mannargudi
Taluk, Thiruvarur District.

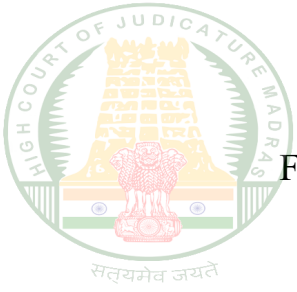
23.The Inspector of Police
Tenkasi Town Police Station, Tenkasi District.

24.The Inspector of Police
Pettai Police Station,
Tirunelveli District.

Respondent(s)

PRAYER

To issue a Writ of Certiorarified Mandamus or any other writ or order or direction in the nature of writ to call for the records relating to the order made in Na.Ka.No.14909650/Public 2(2)/2026 on the file of the Director General of Police/1st respondent dated 27.07.2026 and quash the same along with all the consequential order issued by the respondents No.8 to 24 and further direct the respondents to grant permission to conduct two wheeler propaganda against the NEET and EWS in the State of Tamil Nadu and pass such further or other orders as this Hon'ble Court may deem fit and proper in the circumstances of this case.



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For Petitioner(s): Mr.J.Ravindran
Senior Counsel
for Mr.M.Senniappan

For Respondent(s): Mr.R.John Sathyan
State Public Prosecutor
Assisted by
Mr.R.Ganesh Kumar
Counsel for Government of Tamil Nadu (CrI.Side)

ORDER

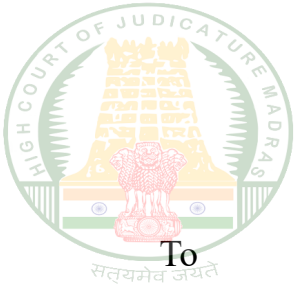
The State Public Prosecutor submits that the police officials situated on route of the rally have all granted permission to the petitioner to take the bike rally. His statement is recorded.

2.As the relief sought for by the petitioner is granted, this Writ Petition stands closed. Consequently, the connected miscellaneous petition is closed. No costs.

20-08-2026

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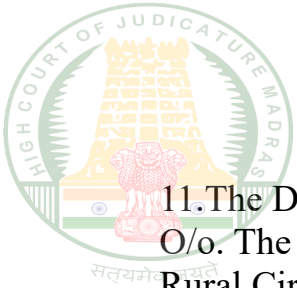
Index:Yes/No
Speaking/Non-speaking order
Internet:Yes
Neutral Citation:Yes/No



To

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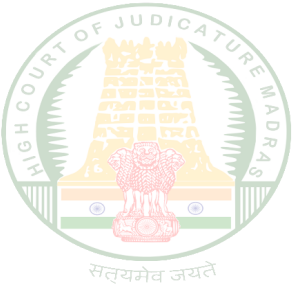


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24.The Inspector of Police
Pettai Police Station, Tirunelveli District.

25.The Public Prosecutor,
High Court of Madras, Chennai.



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